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Title: Urged Union government to set up a District Collectors Office of Tenkasi at a place where people can have easy access instead of setting it at Aayireamperi.

***SHRI DHANUSH M. KUMAR (TENKASI):** Hon. Chairman Sir, Vanakkam. Thank you for this opportunity. Sir through you I wish to bring to the attention of this august House about an issue regarding the place the Collector's Office of Tenkasi district is proposed to be built in Tenkasi parliamentary constituency. Tenkasi district has been carved out as a new district by bifurcating Tirunelveli district. Tenkasi district has been created without following any procedure and with an intention of not conducting the local body elections.

HON. CHAIRPERSON : Hon. Member, please come to your demand.

... (*Interruptions*)

***SHRI DHANUSH M. KUMAR :** District Collector's Office should be situated at a place where people can have easy access and fulfil their work. In Tenkasi district, the Collector's Office is proposed to be set up at Aayiramperi, the southern most border area of the district by the ruling party cadre in the State of Tamil Nadu in order to to fulfil their selfish interests. Aayiramperi is an area fully covered by ponds and farmlands. There is no road connectivity and basic amenities are lacking. It will be more difficult for people in reaching Aayiramperi as compared to the Collector's Office currently situated in Tirunelveli. I therefore urge upon the Union Government to intervene in this matter

and ensure setting up of the District Collector's Office of Tenkasi district at a place where people can have easy access. Thank you.

HON. CHAIRPERSON: This is absolutely a State matter.

... (*Interruptions*)